

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-7-2020

Mr. Ferdinand Udojiokonkwo **.... Applicant**

Versus

STATE OF GOA AND ANOTHER **.... Respondents.**

Shri K. Paulekar, Advocate for the Applicant.

Ms. Sapna Mordekar, Additional Government Advocate holding for Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram : NUTAN D. SARDESSAI, J.

Date : 30th June, 2020

P.C.:

Ms. Mordekar, learned Additional Government Advocate holding for Shri Pravin Faldessai, learned Additional Public Prosecutor on behalf of the State submits that Shri Faldessai is busy on his legs before the learned Division Bench.

2. At her instance stands over on 07.07.2020.

Nutan D. Sardesai, J.

msr.